

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/637/(IB)/2017

NAME OF THE PETITIONER(S) : RNB ARC DESIGN SYSTEMS

NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. K. Shyam Sunder	Counsel for respondent	<i>K. Shyam Sunder</i> 9/11/17
2. Gaurav Kumar	Counsel for petitioner	<i>Gaurav Kumar</i> 9/11/2017

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for filing reply. At request, time is enlarged with the direction to the representative appearing for the Petitioner to give copy of the Petition along with the documents relied upon to the Counsel for the Corporate Debtor within two days.  
Put up on 13.11.2017 at 10.30 A.M.

*— S —*  
MEMBER (TECHNICAL)  
ghk

*— S —*  
MEMBER (JUDICIAL)